

DECLARATION OF ASSESTS (As On 15/01/2013)

Name of Officer : **ANAND PRAKASH WARIYAL**

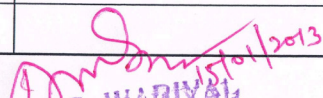
Date of Birth : 20/06/1971

Present Post held : **Deputy Secretary Law, Chhattisgarh Government**

Immovable Property				
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase, lease, mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
1) Village Wari, Distt. Nainital(Uttrakhand)		Ancestral land(Yet to be Partitioned among Co-sharer)	Stands in Father & 4 Real Uncles name in the revenue records	
2) D-1/6-D, Jeewan Park, Uttam Nagar, New Delhi-110059	Residential House measuring 450 Sq. Yds., worth around 50-55 Lakh		Stands in Mother's name, purchased by Father in the name of mother from his own savings(at present Reconstructing the house after getting consent from mother, by way of Joint Contribution by me & my 2 real elder brothers)	
3) F-2/501(5 th Floor at Tower No. F-2)Amrpali Dream Valley, GH-09, Tech Zone-IV, Greater Noida, Distt. Gautam Budh Nagar(U.P.)	Residential Flat(Under Construction) 1360/- Sq. ft., worth Rs. 24,11,500/- (at the time of purchase. Present Value Rs. 43,14,000/- as per website of Amrpali Groups		Stands in the joint name of myself and my wife	Purchased from Amrpali Groups (an intimation with all the relevant documents has already been forwarded to the Hon'ble High Court vide letter dt. 15/11/2012 for taking it in my Service record)

ANAND P. WARIYAL
Deputy Secretary Law
Law & Legislature Department
Government of Chhattisgarh

Movable Property (Valued Above 25,000/- of Rs.)			
Name of Articles			
1) One Scooter no. DL3S AE 3402 worth Rs. 26,000/- (approximately) purchased before joining the service 2) One Scooter no. CG04 CQ 3402 worth Rs. 35000/- (already taken on service record by Hon'ble High Court)			
Jewellery (Lump Sum) which stands in the name of me & my wife			
Gold, Silver Ornaments present Worth Rs. 5, 00,000/- (approximately) Presented/Gifted to wife at the time of marriage (Istridhan) & purchased by her from her Salary after marriage. Gold around Rs. 25,000/- stands in my name (taken on service record of mine by Hon'ble High Court vide memo no.1075/vig/2011 Dt. 08/02/12)			
Share/Debentures			
Name of Issuing Company		Nos. of Shares	
Life Insurance Policy & Others			
Name of Issuing Company		Amount	
Bank Deposits/Securities & Investments			
	Name of Bank	City	Amount
1) Fixed Deposits			NIL
2) Savings Bank A/Cs	SBI, Janak Puri Delhi	NEW DELHI	Rs. 5,16,364/-
3) PPF			NIL
4) CPF			Rs. 4,00,000/- (approximately)
5) NSS			NIL
6) Others			Cash in hand 3,50,000/-


 ANAND P. WARIYAL
 Deputy Secretary Law
 Law & Legislature Department
 Government of Chhattisgarh